

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 170 of 2013**

**Dated : 2<sup>nd</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**State Load Despatch Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. S. Prabhu, Mr. B.S. Prasad

Counsel for the Respondent(s) : Ms. Swapna Seshadri &  
Mr. Anand K. Ganesan for R-1  
Mr. A.M. Shodhan Babu

**ORDER**

Learned counsel for the respondent no. 1 undertakes to file reply within a week's time. He is permitted to so after serving copy of the same on the other side.

Post the matter for hearing on **22<sup>nd</sup> April, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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